UMPPs in Tamil Nadu

3683. SHRIMATI JAYANTHI NATARAJAN: Will the Minister of POWER be pleased to state:

- (a) whether Government proposes to develop Ultra Mega Power Projects (UMPPs) in Tamil Nadu:
 - (b) if so, the details thereof; and
 - (c) by when UMPPs would become functional in the State?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):

(a) to (c) Yes, Sir. For setting up of Ultra Mega Power Project (UMPP) in Tamil Nadu a site, in consultation with the State Government, has been finalized at Cheyyur in Kanchipuram district along with the captive port at Pannaiyur. The project is presently at pre-bid stage. The Terms of Reference (ToR) for power plant and the port has been received. The Term of Reference (ToR) for port, issued by Ministry of Environment and Forests (MoEF), mandates a Comprehensive Environment Impact Assessment (EIA) study based on a minimum of three seasons (nine months) data, which is to complete by April, 2011. Applications for land acquisition and sea water usage have been submitted to the State Government. Further, the State Government has requested for setting up another UMPP in Nagapattinam district. CEA and PFC have been asked to examine the feasibility of the site for the UMPP. The full benefit of Cheyyur UMPP is envisaged to come in 13th Plan.

Coal supply for Farrakka and Kahalgaon plants of NTPC

3684. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of POWER be pleased to state:

- (a) whether Farakka and Kahalgaon plants of NTPC are losing generation and are not able to recover full fixed charges due to inadequate supply of coal;
 - (b) if so, the details thereof; and
- (c) the remedial measures taken by Government to continue power generation in these plants?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) and (b) There have been losses in generation in the Farakka and Kahalgaon plants of NTPC owing to inadequate availability of coal. Full recovery of fixed charges entails required Declared Capability (DC) to be 85% and the fixed charges recovery is reduced pro-rata for DC below 85%.

DC at Farakka is 84.27% during April-November 2010. The DC for recovery of full fixed charges is likely to be achieved at Farakka for the year 2010-11. But DC at Kahalgaon is 66.49% during April-November 2010 as against the requirement of 85% for full fixed charge recovery.

There is a requirement of 25.8 million tonnes of coal per annum for the above two power stations. The commitment from Coal India Limited as per the Annual Contracted Quantity is 15 million tonnes per annum. Hence, there have been shortages of coal in these two stations.

- (c) The following remedial measures have been taken by NTPC to mitigate the shortages of coal:
- (i) Bilateral arrangements with Coal Companies (ECL-Raniganj and Singareni Collieries Company Limited (SCCL)) for supply of coal through Memorandum of Understanding;
- (ii) Procuring coal through E-auction; and
- (iii) Importing coal.

DC for Farakka and Kahalgaon has been 99.04% and 86.24% respectively during November, 2010.

Power projects affected due to absence of coal linkages

3685. SHRIMATI SHOBHANA BHARTIA: Will the Minister of POWER be pleased to state:

- (a) whether certain power projects in the country are unable to start due to unavailability of proper coal linkage;
 - (b) if so, the details thereof, project-wise and State-wise; and
- (c) the corrective measures being taken or proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):
(a) to (c) Standing Linkage Committee (Long Term) under Ministry of Coal has granted coal linkage to power plants scheduled for commissioning during 11th Plan. As regards 12th Plan projects, Ministry of Power has recommended coal linkage for State/Central projects totaling 23,792 MW to